

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 101 OF 2016

Dated: 21st March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Power Grid Corporation of India Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. K. Agrawal
Ms. Rudrani Biswas for R-3 to 5

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-10

Mr. Vishnu S. Pillai *for*
Mr. S. K. Chaturvedi for R-11

Mr. R.B. Sharma for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**